

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 39-A/2016 (CA 136 of 2013) with TP 39-
B/2016 (CA 170 of 2013) with TP 39-
C/2016 (CA 240 of 2013) with TP 39-
D/2016 (CA 269 of 2013) with TP 39 of
2016 (CP 43 of 2016)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2018**

Name of the Company: Krishna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act.1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

ORDER

PCS Mr. Dhiren Dave is present for the Original Petitioner. None is present for the respondent no. 1-4-11-12.

The instant matter is fixed for final hearing but the respondent is found absent.

The petitioner may issue notice of informing the date of hearing on respondent.

List the matter on 06.08.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 5th day of July, 2018.